GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT
*****

NOTIFICATION

Dated Shillong, the 04th November, 2026

No. LJ(B) 48/2020/280 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023(Central Act No.46 of 2023) the Governor of Meghalaya hereby appoint Shri. Meshuwa Kupar Mawthoh, MCS, Assistant Commissioner as the Executive Magistrate within East Khasi Hills District, with immediate effect until further orders.

Sd/-
(A.K. Sangma),
Legal Remembrancer &
Secretary to the Govt. of Meghalaya,
Law Department
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Memo No. LJ (B) 48/2020/280 - A, **Dated Shillong, the 04th November, 2026**

Copy forwarded to:-

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/Vol-I/97/1079 Dt. 30.10.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sammy

Addl. Legal Remembrancer &
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.